

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated: Guwahati, the 1<sup>st</sup> February, 2024

**NO.HC.XLV-446/2024/ 80 /PM&P###** The Hon'ble Gauhati High Court has been pleased to direct the following Officials to attend the "***eCourts Capacity Building Programme on Digital Transformation and Project Implementation***" scheduled to be held from **12.02.2024 to 16.02.2024** at the Indian Institute of Management, Bangalore:

<b>SI No.</b>	<b>Name of the Officers</b>	<b>Designation</b>
1.	Sri Subhrangsu Dhar	Registrar (Judicial & IT), Gauhati High Court, Guwahati
2.	Sri Thang Lianmang Guite	Registrar, Gauhati High Court, Aizawl Bench, Mizoram
3.	Sri Lobsang Tenzin	Registrar, Gauhati High Court, Itanagar Permanent Bench, Arunachal Pradesh
4.	Smti Yarenjungla Longkumer	Secretary (Judicial), Department of Law & Justice, Government of Nagaland

By Order,  
Sd/- Sri Sunil Kumar Poddar  
**REGISTRAR GENERAL**

**Memo No.HC.XLV-446/2024/ 80-A /PM&P**

**Dated: 01-02-2024**

*Copy forwarded for information & necessary action to:*

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Secretary to the Govt of Nagaland, Justice and Law Department, Kohima, Nagaland.
3. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
4. The Commissioner, Law & Judicial, Govt. of Arunachal Pradesh, Itanagar.
5. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

***The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.***

6. The Accountant General (A&E), Nagaland, Kohima / Mizoram, Aizawl/ Arunachal Pradesh, Itanagar for information and necessary action.

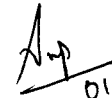
***The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.***

7. The Member (Processes) eCommittee, Hon'ble Supreme Court of India, New Delhi.
8. The Member (Human Resources) eCommittee, Hon'ble Supreme Court of India, New Delhi.
9. The Registrar (Admin./Vigilance/Estt.), Gauhati High Court, Guwahati.
10. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
11. The Registrar, Gauhati High Court, Kohima Bench / Aizawl Bench / Itanagar Permanent Bench.
12. The Project Manager, Gauhati High Court, Guwahati.

***(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati).***

13. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
14. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati for his Lordship's kind information.
15. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

  
01.02.2024

**REGISTRAR GENERAL**